## NATIONAL COMPANY LAW TRIBUNAL

## **NEW DELHI BENCH**

CP No. 293(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: M/s Pratham Atomizer Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

SIGNATURE

Present:

Mr. Himanshu Harbola, Advocate for the Petitioner

Mr. Manish Raj, CP for ROC, Delhi

Ms. Lakshmi Gurung, Standing Counsel for the Income Tax

Department

## ORDER

The office of the ROC as well as the Income Tax Department do not have any objection to the prayer made by the appellant.

To come up on 9th January, 2018 for orders.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)

Member (J)